GOVERNMENT OF INDIA CHEMICALS AND FERTILIZERS LOK SABHA

UNSTARRED QUESTION NO:3472 ANSWERED ON:15.12.2011 SUBSIDY ON FERTILIZERS Shantha J.

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government provides Rs.1000 crores of subsidy to companies importing DAP, urea and other fertilizers directly;
- (b) if so, whether the fertilizers which are imported from abroad have to be loaded and unloaded at least in five-six places on and from ports, ships and trucks by the importing companies before they reach to farmers causing 20 per cent wastage of fertilizers;
- (c) If so, the details thereof;
- (d) whether the importing companies do not show that loss and take subsidy on that account also; and
- (e) if so, the action being taken by the Government in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a): The Government provides more than Rs.1000 crores subsidy to companies importing DAP, Urea and Fertilizers directly.
- (b) to (d): No Madam. There is very little wastage in the supply chain and no subsidy is provided on the wastage quantity by the Government.
- (e): Since payment of subsidy is not being made on the quantity of wastage of fertilizers, hence no action is required.